

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 121**

**TO BE ANSWERED ON THE 2<sup>ND</sup> FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)**

**CHEATING CASES**

**†121. SHRIMATI RANJANBEN DHANANJAY BHATT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is true that cases of cheating in the name of providing jobs abroad are constantly increasing in different parts of the country;**

**(b) if so, whether the Government is contemplating to take any steps to check it; and**

**(c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a), (b) & (c): National Crime Records Bureau (NCRB) does not maintain data with the specific head of 'cases of cheating in the name of providing jobs abroad'.**

**Complaints are received from time to time by the Ministry of External Affairs from and/or on behalf of Indian emigrants who are dispatched for overseas employment fraudulently by illegal agents/fake agencies and are thereafter subjected to cheating, denial of jobs, poor working conditions, etc. The Ministry of External Affairs (MEA) has robust grievance redressal mechanisms, including online MADAD and e-Migrate portals for registration of grievances of emigrants who have been subjected to cheating.**

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**On receipt of details of such illegal agents, the complaints are forwarded to the concerned State/UT Government and Police authorities urging them to apprehend illegal agents and prosecute them, since Law & Order is a State subject. On receiving request from the concerned State Government/Police authorities, prosecution sanctions are issued expeditiously by the Ministry of External Affairs, enabling them to initiate legal action against the accused illegal agents. Wherever required, such complaints are also referred to Missions/Posts abroad for urgent follow up with local sponsors and/or Government, and rendering all possible assistance to the aggrieved persons providing relief/rescue.**

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